THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati the 3rd April, 2025

It is for information of all Hon'ble Judges, Learned Advocates, Officers and staff of the Gauhati High Court, Guwahati that on the occasion of the 77th Establishment Day Celebration of the Gauhati High Court, a "Blood Donation Camp" has been organized in collaboration with "GNRC Hospitals, Guwahati". The event will be held in the premises of erstwhile Assam State Legal Services Authority building on 5th April 2025, from 10:00 a.m. onwards.

All concerned are cordially invited to participate in this noble cause and contribute towards saving lives. Everyone's active participation will make the event a grand success.

By Order,

Sd./- N.S. Baruah

REGISTRAR (ADMN.)

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2.4.25

Memo No. HC.III-08/2025/1383-1400/G dated Guwahati, the 3rd April, 2025.

- 1. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
- 2. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 3. The Registrar (Vig./Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.
- 6. The Jt. Registrar (______), Gauhati High Court, Guwahati.
- 7. The Dy. Registrar (______), Gauhati High Court, Guwahati.
- 8. The Asstt. Registrar (______), Gauhati High Court, Guwahati.
- 9. The Court Manager, Gauhati High Court, Guwahati.
- 10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notice in the website of the Gauhati High Court.*
- 12. The P.S. to Hon'ble Mr./ Mrs. Justice_____, Gauhati High Court, Guwahati.
- 13. The A.O.(J),______Section, Gauhati High Court, Guwahati. *He/ She is requested to circulate this Notice amongst the staff of his/ her Section.*
- 14. The Court Officer No. 1 and 2. *They are requested to circulate this notice among the Grade-IV Staff of this Registry.*
- 15. The Court Master, Court No._____, Gauhati High Court, Guwahati.
- 16. The Chief Security Officer, Gauhati High Court, Guwahati.
- 17. The C.A. to Registrar General, Gauhati High Court, Guwahati.
- 18. Notice Boards, Gauhati High Court, Guwahati.